

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

CA(CAA)-232/230-232/MB/2018

CA(CAA)-233/230-232/MB/2018

CORAM :

SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.08.2018**

NAME OF THE PARTIES: **VIN ANAND ECOMMERCE INDIA PVT. LTD.**

SHAAN INFRAPROJECTS PVT LTD.

SECTIONS OF THE COMPANIES ACT : SECTIONS 230-232 OF THE
COMPANIES ACT, 2013.

ORDER

18. CA(CAA)-232/230-232/MB/2018
CA(CAA)-233/230-232/MB/2018

Reserved for Order.

SD/-

RAVIKUMAR DURASAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)